

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1624
(TO BE ANSWERED ON THE 18th December 2023)

PROTEST OF FARMERS IN TAMIL NADU

1624. DR. ANBUMANI RAMADOSS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has received the social impact study, and environment impact assessment report, detailed techno-economic report and hydrogeological report to proceed with construction of new airport at Parandur, Tamil Nadu;
- (b) if so, the status of the above reports thereof;
- (c) whether Government has received the Administrative sanction from the State Government of Tamil Nadu for acquiring the land required for the above said project amidst the protest from farmers, environmentalists and villagers in and around Parandur, Tamil Nadu; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): As per Greenfield Airports (GFA) Policy, 2008, Tamil Nadu Industrial Development Corporation Limited (TIDCO), a Government of Tamil Nadu Enterprise has submitted an application to Ministry of Civil Aviation (MoCA) for grant of first stage clearance i.e. 'Site-Clearance' for development of a Greenfield airport at Parandur, Kancheepuram District, Tamil Nadu.

TIDCO has submitted Pre-feasibility report, Impact Assessment Report, brief Techno Economic Feasibility Report and other requisite documents during Site Clearance stage. As per GFA Policy, the proposal has been sent to Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA) and Ministry of Defence (MoD) for their comments. After completion of this consultation with stakeholders, the proposal is required to be placed before the Steering Committee on Greenfield Airports for their recommendation, with respect to award of Site Clearance.

(c) & (d): As per the GFA Policy, 2008, the responsibility of implementation of airport projects including funding of the project, land acquisition, R&R etc. rests

with the concerned airport developer including the respective State Government (in case the State Government is the project proponent).
